CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri Bhanu Bhushan, Member
- 3. Shri R.Krishnamoorthy, Member

Petition No. 82/2008 along with I.A.No. 10/2008

In the matter of

Approval for incentive for the year 2007-08 in respect of 400 kV D/C Siliguri Purnea transmission line, 400 kV D/C Purnea-Muzaffarpur transmission line, 220 kV D/C Muzaffarpur (PGCIL)- Muzaffarpur (BSEB) transmission line and 400 kV D/C Muzaffarpur-Gorakhpur (50%) transmission line associated with Tala Hydro Electric project, East-North interconnector and Northern Region transmission system.

And in the matter of

Powerlinks Transmission Limited, New Delhi ...Petitioner

- 1. Power Grid Corporation of India Limited, Gurgaon... Respondent
- 2. West Bengal State Electricity Board, Kolkata
- 3. Damodar Valley Corporation, Calcutta
- 4. Bihar State Electricity Board, Patna
- 5. Grid Corporation of India Ltd., Bhubaneshwar
- 6. Power Department, Govt. of Sikkim, Gangtok
- 7. Jharkand State Electricity Board, Ranchi Proforma respondents

ORDER

The petitioner seeks approval of incentive for the year 2007-08 for the

following transmission lines owned, and operated by it based on availability, in

terms of the Central Electricity Regulatory Commission (Terms & Conditions of

Tariff) Regulations, 2004 (hereinafter referred to as "the 2004 regulations"), declared

under commercial operation on 1.9.2006:

- (a) 400 kV D/C Siliguri-Purnea transmission line (intra-regional);
- (b) 400 kV D/C Purnea-Muzaffarpur transmission line (intra-regional);
- (c) 220 kV D/C Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) transmission line (intra-regional); and

(d) 400 kV D/C Muzaffarpur-Gorakhpur transmission line (inter-regional)(50%).

2. The petitioner has claimed incentive for the year 2007-08 as per the following details:

S. No.	Transmission System Elements	Pro rata Equity (Rs. in lakh)	Availability in %	Availability Qualifying for Incentive (%)	Incentive claimed (Rs. in lakh)
1.	Intra-regional AC transmission system	20207.81	99.60	1.60	323.32
2.	Inter-regional AC transmission lines	6023.39	99.86	1.86	112.04
	Total	26231.2			435.36

3. The petition is admitted. The petitioner has stated that copy of the petition has been served on the respondents. The respondents may file their reply by 29.8.2008 with an advance copy to the petitioner who may file its rejoinder latest by 30.9.2008. List this petition on 11.11.2008.

I. A. No.10/2008

This interlocutory application has been filed for an ad interim order for permitting the petitioner to realize incentive based on availability of transmission system as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd/-sd/-sd/-(R.KRISHNAMOORTHY)(BHANU BHUSHAN)(DR.PRAMOD DEO)MEMBERMEMBERCHAIRPERSONNew Delhi dated the 29th July 2008CHAIRPERSON